

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1484/89.

New Delhi, this the fifth day of May, 1994.

SHRI J.P. SHARMA, MEMBER(J).

SHRI S.R. ADIGE, MEMBER(A).

P.S. Varshney,
S/o Shri Bankey Lal Varshney,
aged about 46 years,
working as A.S.W. (Elect),
in the office of S.E. (Elect.), Postal
Electrical Circle, Chanakya Puri, New Delhi,
r/o 60/40, 1st fl., Ramjas Road,
Karol Bagh, New Delhi. ...Applicant

By advocate : Shri Mahesh Srivastava.

VERSUS

1. Union of India, service to be effected through Secretary, Ministry of Communication, Department of Telecommunication, Sanchar Bhawan, New Delhi.
2. Asstt. Director General (CW), Deptt. of Telecommunication, Sanchar Bhawan, New Delhi. ...Respondents

By advocate : Shri V.S.R.Krishna.

O R D E R (ORAL)

SHRI J.P.SHARMA :

The applicant P.S.Varshney has prayed for a direction to the respondents to regularise him as Assistant Engineer (Electrical) Group 'B' and give him benefits similar to his juniors vide communication dated 24-7-89 and consequent to this the seniority of the applicant be fixed on the basis of date of appointment as Junior Engineer. The respondents contested this application and opposed the grant of the relief. The learned counsel for the applicant, however, states that the applicant has already been granted liberty to make representation to the respondents in O.A.No.717/89 and this O.A. has,

therefore, become infructuous. After hearing the counsel for the parties, we find that the application be dismissed as infructuous, with no order as to costs.

Adige
(S.R.ADIGE)

MEMBER(A)

J.P.Sharma
(J.P.SHARMA)

MEMBER(J)

'KALRA'